

violations scheduled to be held on the 2nd November, 1964 has been postponed indefinitely at the instance of Pakistan;

(b) if so, the reasons advanced by Pakistan therefor; and

(c) Government's reaction thereto?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir.

(b) The talks had to be postponed on the grounds of the convenience of the Pakistan Government.

(c) Considering the importance that the Government of India attach to the matter, they are disappointed at the postponement of the talks. It is hoped that the talks will not be unduly delayed.

Contributions to U. N. Funds.

- *18. {
 Shri Hem Barua;
 Shri D. C. Sharma;
 Shri Surendra Pal Singh;
 Shri R. G. Dubey;
 Shri Yashpal Singh;
 Shri P. C. Borooah;
 Shri Bibhuti Mishra;
 Shri K. N. Tiwary;
 Shri Vidya Charan Shukla;
 Shri Umanath;
 Shri M. N. Swamy;
 Shri Imbichibava;
 Shri P. R. Chakraverti;
 Shri Hukam Chand
 Kachhavaia;

Will the Minister of **External Affairs** be pleased to state:

(a) whether it is a fact that certain members of U.N.O. have refused to pay their contributions (financial) to the U. N. Funds and for which the U. N. proposes to take action against these defaulting members; and

(b) if so, Government's reaction to this U. N. move?

The Minister of External Affairs (Shri Swaran Singh): (a) and (b).

No Member State has refused to pay its contribution to the regular budget of the United Nations. However, some countries have declined to contribute towards the expenses in respect of peace-keeping operations in the Congo and the Gaza as they consider that such contributions are not obligatory. This issue is likely to come up before the forthcoming Session of the U. N. General Assembly and the question of action, if any to be taken in that matter will be debated at that stage.

India has contributed fully towards the expenses on the Congo and Gaza operations. India has also accepted the principle of collective responsibility for U. N. peace-keeping operations and has recommended to other Member States to accept this principle. At the same time, India believes that this is a political issue and that it should not be sought to be settled only on a legal basis.

Pak. Firing Near Tripura

- *19. {
 Shri Yashpal Singh;
 Shri Hem Barua;
 Shri S. M. Banerjee;
 Shri P. R. Chakraverti;
 Shri P. C. Borooah;
 Shri D. C. Sharma;
 Shri Naval Prabhakar;
 Shri Kajrolkar;

Will the Minister of **Defence** be pleased to state:

(a) whether East Pakistan Rifles fired on Indian labourers engaged in constructing a protective embankment on the bank of the Muhuri river near Beloniya town in Tripura on the 9th October, 1964;

(b) if so, how much damage was caused to the Indian property; and

(c) the action taken in the matter?

The Deputy Minister in the Ministry of Defence (Dr. D. S. Raju): (a) Yes, Sir.

(b) No damage was caused.